NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

5

C.P No. 1077/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

HDFC Bank Ltd.

V/s.

Kamla Landmarc Motors Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

1. Shyam Kapadia Advocates
alw Sankalp Anantwar for
alw Nishitha Nambiar financial
(reditor

ambias

SIGNATURE

ORDER TCP No. 1077/I&BP/CLB/MB/MAH/2017

List this matter for further hearing on 18.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)